NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/15	TP 11/17	Hearing	433 (e) (f)	Kartik Kalevar & 20 Ors. Vs. Metro Corn. Infrastructure Ltd.

NAME (IN CAPITAL) SL.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

L. K. MANJUNATHA RAO PETITIONERS

BHONSLE

7844183191

ORDER

Counsel for petitioner is present. Registry raised some objections over Form No.5 filed by petitioner. Counsel is directed to comply those objections. List it on 21/09/2017.

MEMBER(J)

MEMBER(T)